

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTICE

No. 37 /UHC/Admin.A/2023

Dated: 15 June, 2023

A Special Cleanliness Drive i.e. Shram Daan is being organized by the High Court of Uttarakhand on 18th June 2023 (Sunday) across the State. Notice in this regard has already been issue vide Notice no. 31/UHC/Admin.A Dated 02.06.2023.

In this regard, a "Standard Operating Procedure (S.O.P.) for Cleanliness Drive" is being issued and annexed herewith as Annexure "A".

Keeping in view of the said SOP, all are requested to participate and contribute and to undertake "Shram Daan" on 18th June 2023 (Sunday).

By Order of Hon'ble the Chief Justice

Sd/-

(Anuj Kumar Sangal)

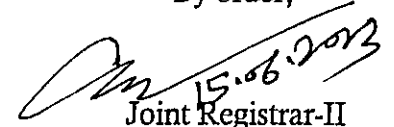
Registrar General

No. 308 /UHC/Admin.A/2023 Dated: 15 June, 2023

Copy forwarded for information and necessary action to:

1. Advocate General, Government of Uttarakhand.
2. Chairman, Bar Council of Uttarakhand, Nainital.
3. President/Secretary, High Court Bar Association Nainital.
4. Chief Standing Counsel, Government of Uttarakhand, Nainital.
5. Government Advocate, Government of Uttarakhand, Nainital.
6. Additional Chief Standing Counsel, Government of Uttar Pradesh, Nainital.
7. Member Secretary, Uttarakhand State Legal Services Authority, Nainital.
8. All the Registrars of the Court.
9. Secretary, HCLSC, Nainital.
10. Officer on Special Duty of the Court.
11. All the Joint Registrars/Deputy Registrars of the Court.
12. Head P.S./ Head B.S. of the Court with the request to inform to all concerned.
13. P.S. to Registrar General.
14. All the Section In-charge of the Court with the request to inform all the concerned.
15. Chief Finance Officer of the Court.
16. Office of Assistant Solicitor General, Govt. of India, High Court Campus, Nainital.
17. Other Offices situated at High Court Campus i.e. Dispensary/ Administrative General /State Bank of India/ Post Office/ P.W.D., Provincial Division & EM Division/ Railway Reservation Counter/ K.M.V.N. Canteen.
18. Chief Security Officer, High Court of Uttarakhand.
19. Commandant, PAC (Attached for High Court).
20. Deputy Registrar (I.T.) of the Court with request to upload it on official website of the High Court.
21. Management Officer/Protocol Officer/Public Relations Officer for necessary arrangements.
22. Notice Board.
23. Guard file.

By order,


Joint Registrar-II

SOP FOR CLEANLINESS DRIVE SCHEDULED TO BE HELD ON

18TH JUNE, 2023 (SUNDAY)

1. Cleanliness Drive shall be launched on 18th June, 2023 at 08:00 a.m. onwards for four hours started from the Hon'ble High Court, Nainital and each District Judgeship Headquarter and Outlying Courts.
2. All the Dignitaries and participants may gather at the ground in front of 06 Court Block in the High Court/other suitable place as per assigned area/ward and at a suitable place/places in each District Judgeship Headquarter and Outlying Courts.
3. All the Dignitaries and participants may be welcomed by the Registrar General at the High Court and respective District Judges/Judge-in-Charge at the outlying Court.
4. Garlanding on the bust of Gandhiji and National Anthem may take place.
5. Message/'Swachchhta Pledge'.
6. The *PrayavaranMitra* (approximately 10 in numbers) shall be felicitated by Hon'ble the Chief Justice at Hon'ble High Court Premises. Similarly, felicitation may be organized at districts.
7. Drawings/Paintings/Slogans prepared by the students in the competitions organized by the UKSLSA/DLSAs shall be displayed at the Hon'ble High Court Premises and all districts. Such display be kept open for general public also for 3-4 days w.e.f. 18.06.2023. Adequate publicity be made for this purpose.
8. Students having best three entries in Drawing/Painting/Slogan competition shall be felicitated by Hon'ble the Chief Justice at Hon'ble High Court Premises. Similar exercise may be undertaken in all the districts.
9. Opening of Cleanliness Drive/ShramDaan.
10. Flagging Off the awareness rally by Hon'ble the Chief Justice. (Approximately, 100-200 students (preferably from class 9th to 12th) from different schools along with NCC/NSS students may be participated. Similar arrangement may be made in districts.
11. Two separate teams may be formed, one led by Hon'ble the Chief Justice and 03 Hon'ble Judges and another led by 04 Hon'ble Judges. Similarly teams may be formed in districts.

- 12.** The teams and rally may move towards the Tallital Bus Stand via upper mall road and also covering lower mall road with the banners, display of slogans on cleanliness, while cleaning and collecting garbage midway. Another team and rally may move towards gurudwara/mandir and thandi sadak. There are 15 Wards in the Nainital City. In other areas/wards, judicial officers from Nainital headquarter and other administrative officers may lead the separate teams. These teams may start from a suitable place in the ward/area assigned and will take the cleanliness drive.
- 13.** Nukkad Natak of 10-12 minutes may be presented at Flats maidan/other public places.
- 14.** The refreshment food items (i.e. one apple and one banana) may be provided to the students at the finish point. Arrangement will be made by UKSLSA/District Administration.
- 15.** Arrangement of Tea at the High Court after the drive.
- 16.** Necessary tools i.e. water bottles, gloves, masks, brooms, bins, dust-pans, bags, etc. may be provided to the participants. Arrangement is being made by the High Court, UKSLSA, District Administration, and Municipality. Hotel Association & Traders Association may also be requested.
- 17.** All the participants shall adopt Normal Dress Code (for example; track-suit, lower, t-shirt, sport shoes, etc.) during the aforesaid drive.
- 18.** Print and Electronic Media may be invited to cover the aforesaid event.
- 19.** Arrangement of Live Streaming of the aforesaid event at the High Court by the Urban Development Directorate.
- 20.** Banners may be affixed at the prominent places.
- 21.** District Administration/Municipality shall arrange for vehicles to collect the garbage collected at a center point. Approximate weight of collected garbage shall be measured and garbage shall be disposed as per procedure.
- 22.** Pictures/photographs of the sites before and after the cleanliness shall be taken.
- 23.** A report along with photographs and feedback will be submitted.

Kindly Note:

1. SINGLE USE PLASTIC IS NOT TO BE USED AT ANY STAGE.

2. Spread awareness about "Swachhata App" of MoHUA, GoI

(The Swachhata app and Portal is to be used by citizen to help Municipal corporations spot the unclean areas in the city and take necessary steps).

And

3. Spread awareness about Email Id -

solidwaste-complaint@uk.gov.in

(This email has been established on the directions of the Hon'ble High court of Uttarakhand to which the public could make complaints about the solid waste that is collected but not removed in any part of the State, whether inside urban limits or in rural/forest regions).

Sd/-

Registrar General

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